

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 97 OF 199 7

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

1-8-2000

Mr. J. L. Kaushik, Counsel for applicants.
Mr. S. S. Vyas, Counsel for respondents 1 & 2.
Mr. K. S. Chouhan, Adv., for the respondents
No. 3, 5, 7 to 10, 12 and 13.
None is present for the respondents 4, 6 and 11.

The learned Counsel for the
applicants submitted that he has
instructions not to press the present
application from his clients. By recording
this statement, the application filed by
the applicants is dismissed as not pressed.

The CA is disposed of

anonously.

Gopal Singh
Adm. Member

(B. S. RAIKOTE)
Vice Chairman

Part II and III destroyed
in my presence on 1-2-2007
under the supervision of
section officer (1) 11 per
order dated 10/11/2006

Section officer (Record)